

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 47/TT/2014

Date: 11.6.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for assets under **"Transmission system strengthening in western part of WR for IPPs generation projects in Chhattisgarh (IPP D)"** in Western Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 30.6.2014:-

- (i) Reason for claiming Additional return on equity for assets, when timeline for extension of sub-station has not been stipulated in Appendix-II to the 2009 Tariff Regulations. Further, reason for claiming additional RoE as per Regulations, 2014 in respect of Assets-IV, VI and VIII, which have not yet been commissioned;
- (ii) There is an over-estimation of cost by 26% in Asset-I and 17.37% in Asset-II, reason for the same has been mentioned in Form 5B as decrease in awarded cost. Justification/ detail of arriving at estimated FR cost may be provided;
- (iii) There is cost variation of 23% in Asset-IV, 21.5% in Asset-VI and 20.6% in Asset-VIII as per submission dated 27.05.2014 and reason for the same has been mentioned as higher awarded cost. The detailed justification for increase in cost be submitted.
- (iv) Assets-IV, VI and VIII are anticipated to be commissioned on 1.6.2014, the separate petition for these Assets may be submitted as per Tariff Regulations, 2014;
- (v) Actual dates of commercial operation of Assets-IV, VI and VIII;
- (vi) As per petition there is variation in completion cost as compared to apportioned FR cost in Asset-III 22.23%, 14.96% in Asset-IV, 1.28% in Asset-V, Asset-VI, 16.81%, 10.62% in Asset-VII and 16.76% in Asset-VIII, and overall cost variation of

13.82%. Detailed reasons/ justification for overall cost over-run and Asset-wise cost overrun be submitted.

(vii) There is cost variation in certain items as per Form 5Bs of the petition under the following heads:

Asset	Details	% variation
Asset-III	Foundation for structure	355.14
	Compensating equipments (Reactors, SVC etc)	31.0
	Auxiliary system	36.2
Asset-IV	Foundation for structure	339.11
	Compensating equipments (Reactors, SVC etc)	15.73
	Switchgear (CT,PT, CB, isolator etc)	18.32
Asset-V	Foundation for structure	360.17
	Compensating equipments (Reactors, SVC etc)	17.65
	Auxiliary system	237.27
	Bus-bars / Conductors /Insulators	37.38
Asset-VI	Foundation for structure	227.6
	Transformers	19.0
	Control relay and Protection panel	26.0
	Structure for switchyard	89.78
Asset-VII	Foundation for structure	196.62
	Transformers	21.0
	Auxiliary system	38.0
Asset-VIII	Foundation for structure	144.81
	Switchgear (CT,PT, CB, isolator etc)	24.0
	Preliminary investigation, RoW, Forest clearance, PTCC, General civil works, compensation etc	72.61
	Tower steel	38.0
	Conductor	15.33
	Transformers	35.33
	Hardware fitting	15.57
	Conductor and earth-wire accessories	36.9
	Erection stringing and civil works including foundation	58.8

Reason for cost variation for above mentioned items with justification, if any, be submitted.

(viii) Details of Asset-wise bays for 765/ 400kV and transmission line covered in the petition;

(ix) Petitioner has mentioned that CEA has granted in-principle approval vide its letter dated 24.12.2013 for commissioning of 330 MVAR line reactors associated with Wardha- Aurangabad 765 kV D/C line as Bus Reactor at Wardha 765/400 kV sub-station due to persistent over voltage conditions.

On perusal of CEA letter dated 24.12.2013, it is noticed that the proposal has been agreed in-principle and the same was to be formalized in the next WR Standing Committee Meeting on Power System Planning. The minutes of WR Standing Committee meeting wherein the proposal was formalized may be submitted by the petitioner.

(x) Details of existing bus reactor in the respective sub-station, if any, and the reason for not being able to control voltage on the Wardha and Aurangabad sub-stations by bus reactor and tap changer in ICTs. The voltage profile on these sub-stations during last one year may be furnished.

(xi) Whether any other line reactor is commissioned as bus reactor in these sub-stations?

(xii) Details of line reactor in other existing lines emanating from Wardha and Aurangabad sub-stations may be given along-with sub-station line diagram.

Yours faithfully,

Sd/-

(Dr. P.K. Sinha)
A C (Legal)